# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

# RAJYA SABHA

## **UNSTARRED QUESTION NO. 1903**

ANSWERED ON 02.08.2022

#### DRIVE FOR PROMOTION OF GREEN ENERGY

1903. SMT. JEBI MATHER HISHAM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

whether Government intends to launch a massive drive to generate solar energy at national level as a promotion of Green energy as per commitment in the Paris Conference, if so, the details thereof?

#### ANSWER

#### THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

### (SHRI R.K. SINGH)

As on 30.6.2022, solar power capacity of 57.71 GW have been installed in the country; Solar projects of 48.71 GW capacity are under implementation and 16.69 GW capacity are at the tendering stage. Thus, 123.11 GW of solar power capacity has either been commissioned or is in the pipeline.

MNRE is working towards achieving 500 GW of installed capacity from non-fossil fuels by 2030, in line with the Hon'ble Prime Minister's announcement at CoP-26.

The Government has taken several steps to promote Renewable Energy including solar energy in the country. These include:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

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